

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

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APPLICATION NUMBER : 261/16  
PETITION NUMBER : TP 111/17  
NAME OF THE PETITIONER (S) : ARADHYA CONCRETE PRODUCTS  
NAME OF THE RESPONDENT (S) : SREESHWAR ELECTRICALS PVT. LTD.  
UNDER SECTION : 433(e)

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| S.NO. | NAME (IN CAPITAL)<br>&<br>PHONE NUMBER | DESIGNATION<br><hr/> REPRESENTATION BY WHOM | SIGNATURE |
|-------|--|---|-----------|
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DEEPAK  
9845109194

Petitioner

*[Signature]*

Shri Rajesh S, Advocate appearing for the Petitioner is present. He undertakes to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 06.03.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)